

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2225
ANSWERED ON:06.12.2012
HAULAGE CHARGES
Gowda Shri D.B. Chandre

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have hiked haulage charges for container operators;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any complaint has been received in this regard during the last and the current year; and
- (d) if so, the action taken thereon by the Railways?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2225 BY SHRI D.B. CHANDRE GOWDA TO BE ANSWERED IN LOK SABHA ON 06.12.2012 REGARDING HAULAGE CHARGES.

(a) & (b) The Model Concession Agreement between the private container train operators and Railways provides for up to two revisions annually in haulage rates. Haulage rates, which were in force since 1st January 2011, have been revised with effect from 1st December 2012 in line with the increase in Railways' costs during the interregnum.

(c) & (d) Container trains operators have highlighted the constraints emanating primarily from the sluggish growth of the global economy, and related issues over the past two years. However, a well knit mechanism is in place for regularly engaging with container train operators on policy as well as implementation related issues and systemically addressing their concerns on a continuous basis.